

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1677  
ANSWERED ON:22.07.2014  
FINANCIAL ASSISTANCE TO MENTALLY PHYSICALLY CHALLENGED  
Simha Shri Prathap

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government proposes to provide financial assistance to mentally retarded/challenged persons on a monthly basis; and
- (b) if so, the details thereof along with the steps taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT ( SHRI SUDARSHAN BHAGAT )

(a) & (b) No, Sir. However, the Government is implementing a scheme, namely, Deendayal Disabled Rehabilitation Scheme (DDRS) under which the Central Government has been providing grant in aid to NGOs for projects relating to rehabilitation of persons with disabilities to enable them to reach and maintain their optimal, physical, sensory, intellectual, psychiatric, or social functional levels.

Further, the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities has been implementing a number of schemes for rehabilitation and empowerment of persons with these disabilities.